

MM  
Central Administrative Tribunal  
Principal Bench: New Delhi

R.A. No. 395/2000

In  
O.A. No. 1174/96

This the 27th day of September, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri V.K. Majotra, Member (A)

H.P. Singh -Applicant

(By Advocate: Shri Shyam Babu with  
applicant in person)

Versus

Commissioner of Police & Ors.

-Respondents

(By Advocate: Shri K.C. Nair, proxy for  
Shri Ram Kanwar)

ORDER (Oral)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri Shyam Babu, learned counsel for the applicant  
submits that on instructions from the applicant, he wishes to  
withdraw the R.A.

2. Noting the above facts and submissions, R.A. is  
dismissed as withdrawn.

V.K. Majotra

(V.K. Majotra)  
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.